



RESERVE BANK OF INDIA

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January 5, 2005

**Reserve Bank Cancels Certificate of Registration of
M/s. Ideal Commerce Limited, Ahmedabad**

The Reserve Bank of India, has on December 31, 2004 cancelled the certificate of registration issued to M/s. Ideal Commerce Limited, having its registered office at 42, Swastik Chambers, Near Gujarat Vidyapith, Off Ashram Road, Ahmedabad-380 014 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

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